

MINUTES OF THE MEETING NO. 8 (2017-18) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 22.11.2017 AT 12.00 Hrs AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 8 (2017-18) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 22.11.2017 at 12.00 Hrs in Room No. 04, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Dr. Amit Sharma, Joint Director Export Council of India
- (ii) Dr. Anup Kainthola, QI (Trade) D/o AHD&F
- (iii) Dr. Dilip Kumar Shrivastava, Assistant Commissioner (QC), D/o AC&FW
- (iv) Shri Vinod Kumar, Technical Officer, M/o EF&CC
- (v) Shri Mahesh Chandra, Asstt. Section Officer, Department of Fertilizers

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT

3. Altogether 38 applications (including 25 deferred cases) were considered by the EFC, out of which 14 cases were approved (including 01 subject to NOC of DoAC&FW), 1 case rejected and remaining 23 cases deferred due to want of comments/NOC from concerned administrative Ministry / Department or in await of information from the applicant. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Status
DEPARTMENT OF AGRICULTURE COOPERATION AND FARMERS WELFARE (DoAC&FW) (Seed Cases)				
1	M/s. Aananta Polymers, Delhi- F.No.01/91/162/100/AM-18/EC	20 MT Wheat Bran for FOB value of USD 4615	16.06.2017	Rejected by EFC in view of the recommendation of Department of Animal Husbandry Dairying and Fisheries (Trade division) vide O.M. No. 13012/01/2015-Trade dated 30.10.2017 due to shortage of feed and fodder in domestic market.
2	M/s PHI Seeds Pvt. Ltd., Hyderabad -Telegana F.No.01/91/110/43/AM-18/EC	120 kgs of Pioneer Brand Hybrid Paddy Seed for FOB value of Rs. USD 420	18.08.2017 received on 05.09.2017	Deferred due to want of comments / NOC from DoAC&FW (Trade Division).
3	M/s United Genetics India Pvt. Ltd., F.No.01/91/110/74/AM-18/EC	5 MT of Onion seeds Red Creole for FOB value of 12 Euro	17.10.2017 received on 06.11.2017	Deferred due to want of comments / NOC from DoAC&FW (Seed Division). The representative of DoAC&FW informed that the firm is required to submit fresh application before the DoAC&FW as per their SOP(Standard Operating Procedure). Chairman desired that DoAC&FW may provide a list of documents alongwith proforma of application to facilitate exporters.

4	M/s Sonu Enterprises, East Champaran, Bihar F.No.01/91/110/75/AM-18/EC	6000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 9,00,00,000/-	23.10.2017 received on 03.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 6000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
5	M/s Jai Govind Enterprises, East Champaran, Bihar F.No.01/91/110/76/AM-18/EC	3000 MTs of Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 4,50,00,000/-	23.10.2017 received on 03.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 3000 MTs of Non Basmati Rice in Husk (Paddy) (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
6	M/s S.B. Traders , DT. Darjeeling (W.B.) F.No.01/91/110/77/AM-18/EC	4000 MTs of Non Basmati Rice Paddy (other than seed quality for Milling) for FOB value of Rs. 6,00,00,000/-	23.09.2017 received on 07.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 4000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
7	M/s Yadav Khadyanna Bhandar Distt.- Araria, Bihar F.No.01/91/110/78/AM-18/EC	3000 MTs of Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 4,50,00,000/-	06.10.2017 received on 01.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 3000 MTs of Non Basmati Rice in Husk (Paddy) (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
8	M/s Shiv Shakti Agri Products & Rice Industries Pvt. Ltd., East Champaran, Bihar F.No.01/91/110/80/AM-18/EC	5000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 8,00,00,000/-	05.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 5000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
9	M/s Vivek Traders., Raxaul, East Champaran, Bihar F.No.01/91/110/81/AM-18/EC	3000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 3,60,00,000/-	05.10.2017 received on 10.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 3000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
10	M/s Dipjyoti Enterprises, East Champaran, Bihar F.No.01/91/110/82/AM-18/EC	5000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 7,50,00,000/-	02.11.2017 received on 10.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 5000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.

f. Patel

11	M/s Shakambari Enterprises, East Champaran, Bihar F.No.01/91/110/83/AM-18/EC	5000 MTs of Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 7,75,00,000/-	04.11.2017 received on 10.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 5000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
12	M/s Maa Jagdamba Traders, Madhubani, Bihar – 847305 F.No.01/91/110/84/AM-18/EC	5000 MTs of Non Basmati Rice in Husk (Paddy) other than seed quality for FOB value of Rs. 7,75,00,000/-	04.11.2017 received on 13.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 5000 MTs of Non Basmati Rice in Husk (Paddy) (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.

DEPARTMENT OF ANIMAL HUSBANDRY DAIRYING AND FISHERIES (DAHD&F)

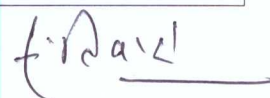
13	M/s. Sabarmati Ashram Gaushala, Gujarat-387 120 F.No.01/91/110/55/AM-18/EC	2000 doses of Murrah FS doses for FOB value of USD 4700	06.04.2017 received on 21.09.2017	Deferred due to want of comments/NOC from DAHD&F. The representative of DAHD&F informed that the case is under active consideration by that Department and comments would be sent shortly.
14	M/s. Sabarmati Ashram Gaushala, Gujarat- F.No.01/91/110/56/AM-18/EC	250000 doses of Sahiwal Bull Semen doses (in Straws) for FOB value of USD 187500	05.09.2017 received on 21.09.2017	Deferred due to want of comments/NOC from DAHD&F. The representative of DAHD&F informed that the case is under active consideration by that Department and comments would be sent shortly..

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MOEF&CC)

15	M/s Ezra Export Pvt. Ltd., Gurgoan F.No.01/91/110/29/AM-17/EC	2.58 MT Value added Sanders Wood Furniture for FOB value of USD 16941.34, 4.98 MT Value added Sanders Woods Planks for FOB value of USD 35641.93 and 4.98 MT VAP of Redsanders Woods Beqads for FOB value of USD 15.00 (Total 7.86 MT and Total FOB value USD 54083.24)	23.05.2016	Deferred due to non submission of requisite documents by the firm to MOEF&CC (SU Division) for further examination of the case by them. In view of the pendency of application since long, Chairman desired that a reference may be made at a higher level to MOEF&CC as well as PCCF, Haryana to expedite issuance of COO as per the procedure.
16	M/s Newage Fire Protection Engineers Pvt. Ltd, F.No.01/91/110/132/AM-17/EC	25 MT Bromotri - fluoro Methane (Halon 1301 Gas) FOB value of Rs. 62427752	19.10.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell). Chairman desired that in view of the request of Ozone Cell, revised application with registration certificate may be obtained from the applicant and provided to MOEF&CC, for expeditious examination of case.
17	M/s United State Pharmacopeia Pvt. Ltd., Hyderabad-500078 F.No.01/91/171/65/AM17/EC	7 Litre of 1,1,1-Trichloroethane Solvents Mixture (1:1) for FOB value USD 31,058	14.06.2016 received on 22.06.2016	Deferred due to want of NOC from MOEF&CC (Ozone Cell).

E. Patel

18	M/s Chemplast Sanmar., Chennai F.No.01/91/110/227/AM17/EC	300 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 712500	24.02.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
19	M/s Tonchi Suchi PGM , New Delhi F.No.01/91/110/28/AM18/EC	30 MTs of Spent Automobile Catalyst Ceramic/Metallic for FOB value of USD 10,61,500	06.06.2017 received on 12.06.2017	Deferred due to want of NOC from MOEF&CC (HMS Division).
20	M/s Gem Aromatics' Pvt. Ltd., Mumbai. F.No. 01/91/110/35/AM18/EC	10,000 kgs Sandal wood Oil Pure and Natural for FOB value of USD 17990720 and 5,000 kgs Sandal Wood Oil Blended for FOB value of USD 5996840	11.07.2017 received on 23.08.2017	Deferred for further consideration. It was decided that the matter will be further taken up with MOEF&CC (SU Division) to specify the quantity of sandal wood oil for export during 2017-18 to enable DGFT to notify the same to facilitate the trade for export. DIG(Forests), MOEF&CC agreed to provide their recommendations on quantity of sandalwood oil for 2017-18 and any other conditions to be notified for export of sandalwood oil, on priority basis. The representative of MOEF&CC informed that they have further called for inputs from their field formations in State Govt. of A.P., Telangana, Tamil Nadu, Karnataka and Kerala which are awaited.
21	M/s Gujarat Fluorochemicals Ltd.,Noida(U.P.). F.No.01/91/110/57/AM18/EC	400 MT Bromotrifluorome thane/Halon-1301 for FOB value of USD 4000000 to USD 8000000	06.09.2017 received on 14.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
22	M/s Gujarat Fluorochemicals Ltd.,Noida(U.P.). F.No.01/91/110/58/AM18/EC	3000 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 3000000 to 13500000	06.09.2017 received on 14.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
23	M/s Gujarat Fluorochemicals Ltd.,Noida(U.P.). F.No.01/91/110/59/AM18/EC	13708 MT Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value of USD 13708000 to 61686000	06.09.2017 received on 14.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
24	M/s Gujarat Fluorochemicals Ltd.,Noida(U.P.). F.No.01/91/110/61/AM18/EC	1000 MT HCFC- 225 ca/cb for FOB value of USD 45,00,000	26.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).
25	M/s SRF Limited, Gurgoan. F.No.01/91/110/60/AM18/EC	6000 MTs of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22)	11.09.2017 received on 22.09.2017	Deferred due to want of NOC from MOEF&CC (Ozone Cell).



		Calendar year 2018 for FOB value of between USD 10560000 and USD 18480000		
26	M/s Om Beads Private Limited, Bangalore. F.No.01/91/110/70/AM18/EC	912.10 kgs of Value added product: Red Sanders Furniture Parts and Spares (ass packing list) for FOB value of USD 36585	03.08.2017 received on 09.10.2017	Deferred due to want of NOC from MOEF&CC (SU Division). The representative of MOEF&CC (SU Division) informed that they have further referred the case to Wildlife Division for NOC/ comments from which are awaited.

DEPARTMENT OF FERTILIZERS (DOF)

27	M/s Indiana Chem-Port Vadodara (Gujarat). F.No.01/91/110/34/AM18/EC	18,000 MT Potassium Chloride (Muriate of Potash) for FOB value of USD 216000	16.08.2017	Approved as per the NOC of DOF vide O.M. No. 25011/11/2014-MPR dated 17.11.2017. DOF has stated that the raw material used by the firm for production of technical grade Potassium Chloride is not subsidized. Even the final product to be exported is not a subsidized fertilizer grade and the company is also not eligible for subsidy under any fertilizers subsidy scheme. Accordingly, the EFC approved the case for export of 18,000 MT Potassium Chloride (Muriate of Potash) for FOB value of USD 216000 to USA.
28	M/s Paradise Agro Industries, Tal Ankleshvar F.No.01/91/110/36/AM18/EC	1000 MT NPK of various grades for FOB value of USD 275000	19.08.2017	Deferred due to want of NOC from Deptt. of Fertilizers. The representative of DOF present during meeting informed that they have called for certain information from the firm, which is awaited.

MINISTRY OF FOOD PROCESSING INDUSTRIES (MOFPI)

29	M/s Hastand Export Marketing Pvt. Ltd., Mumbai F.No.01/91/162/94/AM18/EC	2525 kgs Acid Casein -Industrial for FOB value USD 25930	08.06.2017 received on 15.06.2017	Deferred. The issue was discussed in detail with the representative of Export Inspection Council of India (EIC) and it was decided that the firm will be asked to submit application before EIC for certification of plant / establishment. Accordingly, based on the additional information received from EIC, the firm has been requested on 23.11.2017 to complete the registration requirement and come with a certificate before next EFC meeting for further consideration of the case.
----	---	---	---	--

MINISTRY OF MINES

30	M/s. Sandhya Minechem Industries Kutch Gujarat F.No.01/91/110/12/AM17/EC	1,00,000 MT High Purity Silica Sand with FOB value USD 25,00,000	29.04.2016	Deferred due to want of NOC from M/o Mines since 04.05.2016. M/o Mines has informed that the information called for from Govt. of Gujarat on 29.05.2017, is awaited despite reminders.
----	---	--	------------	---

f. David

31	M/s Hari Enterprises, Kutch F.No.01/91/110/45/AM-17/EC	25000 MT Washed Silica Sand (16-18 Mesh) & 25000 MT Washed Silica Sand (30-80 Mesh) – FOB Value 79320000 (US\$1200000)	07.6.2016		Deferred due to want of NOC from M/o Mines since 09.06.2016. Ministry of Mines has informed that the information called for from Govt. of Gujarat on 29.05.2017, is awaited despite reminders.
32	M/s. Surendra Enterprises, Kolkata F.No.01/91/110/76/AM17/EC	5,000 MT Silica Sand with FOB value USD 275000	10.08.2016 received on 18.08.2016		Deferred due to want of NOC from M/o Mines since 26.08.2016. Ministry of Mines has informed that the information called for from Govt. of West Bengal on 29.05.2017, is awaited despite reminders.
33	M/s Frost International Ltd., New Delhi F.No.01/91/110/31/AM18/EC	5,00,000 MT Sulphur Granular / Crushed for FOB value of USD 50,000,000	26.07.2017 received on 18.08.2017		Deferred due to want of NOCs/ comments from D/o Agriculture Co-operation & Farmers Welfare (INM Division) and D/o Fertilizers for their comment/NOC vide O.M. dated 15.11.2017. Earlier the matter was consulted with M/o Mines, who have vide their O.M. No. 16/4/2017-M.V dated 09.11.2017, conveyed their Nil comments. However, also observed that the export item is an agrochemical and mainly used in fertilizers industries of the country The firm has also been requested to provide sources of raw material and other documents as generally required by the DOF.

MINISTRY OF TEXTILES

34	National Silkworm Seed Organization, Central silk Board, Bangalore F.No.01/91/110/71/AM18/EC	4 Boxes of live silk worm eggs to for FOB value of Rs. 2530/-	15.09.2017 received on 11.10.2017		Approved in view of comments of Ministry of Textiles vide OM No. 25022/6/2017- Silk dated 27.10.2017 and Ministry of External Affairs vide O.M. dated 13.11.2017 for export of 4 Boxes of live silk worm eggs to a consignee in DPRK.
----	---	---	-----------------------------------	--	--

ADDITIONAL AGENDA

DEPARTMENT OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

35	M/s Maa Vaishno Enterprises, East Champaran, Bihar. F.No.01/91/110/85/AM-18/EC	1500 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 2,25,00,000/-	01.11.2017 received on 13.11.2017		Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 1500 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
----	---	---	-----------------------------------	--	--

Fr. Akl

36	M/s Aryan Impex, Mauze, Ward No. 20, Raxaul, East Champaran, Bihar. F.No.01/91/110/86/AM-18/EC	3000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 4,50,00,000/-	11.11.2017	Approved as per the NOC of DAC&FW vide O.M. No. 1-79/2016-SD.IV (pt.) dated 21.11.2017 for export of 3000 MTs of Non Basmati Rice Paddy (other than seed quality) to Nepal subject to submission of an affidavit by the signatory authority of the firm as per the text provided by DAC&FW.
37	M/s Kalash Seeds Pvt. Ltd., Jalna (Maharashtra). F.No.01/91/110/87/AM-18/EC	5 MTs Hybrid Onion Seed - for FOB value of USD 99000	14.10.2017 received on 14.11.2017	Deferred due to want of comments / NOC from DoAC&FW (Seed Division). The representative of DoAC&FW informed that the firm is required to submit fresh application before the DoAC&FW as per their SOP(Standard Operating Procedure).
38	M/s Vasundhara Enterprises Muzaffarpur Bihar F.No.01/91/110/93/AM-18/EC	11000 MT Non Basmati Rice Paddy (other than seed quality) for FOB value of Rs. 17,60,00,000/-	16.11.2017	Approved subject to NOC from DoAC&FW (Seed Division). The representative of DoAC&FW informed that the matter is under consideration and comments would be sent shortly.

(Signature)
28/11/17
संजय कुमार तिवारी